- (c) 56.
- (d) 63 applications for voluntary retirement were received. Of them, 56 employees have actually taken voluntary retirement in the last five years.

## Family courts

- 2852. SHRIMATI NAZNIN FARUQUE: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) the number of family courts functioning at present in the country especially in the North East States, State-wise;
  - (b) the number of cases filed in these courts during the last three years;
  - (c) the number of cases still pending, State-wise;
- (d) whether problems are being faced by States in disposing of cases registered in these courts; and
  - (e) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) At present, 212 Family Courts are reportedly functional across the country. Out of these 2 are in the State of Assam, one in Manipur, 2 in Nagaland, 3 in Tripura and 1 in Sikkim. Four (4) Family Courts have been notified in the State of Mizoram.

(b) to (e) The Information is in the domain of judiciary and is not collected and maintained centrally by the Central Government.

## Fast track courts

- 2853. SHRI DILIPBHAI PANDYA: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether 100 per cent centrally sponsored Fast Track Court schemes have successfully achieved its objectives in the country;
  - (b) if so, the outcome thereof, State-wise;
- (c) the Central assistance provided by Government during its tenure to each State including Gujarat, State-wise;

- (d) whether it is a fact that Gujarat has borned the extra burden of more than `856.80 lakhs per annum and `4,284.00 lakhs for the period of extension of the scheme;
  - (e) if so, the details thereof; and
  - (f) whether the Ministry would consider to reimburse the amount to the State?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) and (b) As per the latest available information received from the Registry of the High Courts/State Governments, 32.99 lakh cases have been disposed off by Fast Track Courts out of 39.33 lakh transferred to them, leaving 6.34 lakh cases pending for disposal. State-wise details are given in Statement-I (See below).

- (c) State-wise details of assistance provided by Central Government for the Fast Track Courts between 2000-01 to 2010-11, the terminal year of the scheme, is given in statement-II
- (d) and (e) 43.48 crores have been released as grant to the State Government of Gujarat during the extended period from 2005-06 to 2010-11. Against that, the State Government has reported higher expenditure of `78.84 crores incurred during this period.
- (f) The Central Grant to the States has been released as per the norm approved by the Government. Therefore, reimbursement of excess expenditure incurred by the State Governments including the Government of Gujarat, is not possible.

Statement-I
Status of Fast Track Courts

SI.	States	No. of Fast	Total Cases	Total Cases	No. of	As on
No.		Track Court	Transferred	Disposed	Cases	
		Functional	Since	Since	Pending	
			Inception	Inception		
1	2	3	4	5	6	7
1	Andhra Pradesh	108	246600	211998	34602	Sep, 11
1	Andhra Pradesh  Arunachal Pradesh	108	246600 4230	211998 1718	34602 2512	Sep, 11 Aug, 11

1	2	3	4	5	6	7
4	Bihar	179	239278	159105	80173	March, 11
5	Chhattisgarh	25	94670	76575	18095	March, 11
6	Gujarat	61	536163	428941	107222	Dec, 10
7	Goa	3	5208	4114	1094	Aug, 07
8	Haryana	6	38359	33590	4769	Dec, 10
9	Himachal Pradesh	9	45066	37667	7399	Sep, 11
10	Jharkhand	39	110027	87789	22238	March, 11
11	Karnataka	87	218402	184067	34335	Aug, 10
12	Kerela	38	113949	100167	13782	Sep, 11
13	Madhya Pradesh	84	348213	298571	49642	Sep, 10
14	Maharashtra	67	438435	377421	61014	Dec, 10
15	Manipur	2	3179	3003	176	Aug, 11
16	Meghalaya	3	1031	859	172	Aug, 11
17	Mizoram	3	1873	1648	225	Aug, 11
18	Nagaland	2	845	733	112	Aug, 11
19	Orissa	35	69030	63510	5520	Aug, 11
20	Punjab	15	58570	46347	12223	Dec, 10
21	Rajasthan	83	149447	123024	26423	Mar, 11
22	Tamil Nadu	49	411957	371336	40621	Dec,08
23	Tripura	3	6037	5751	286	Aug, 11
24	Uttarakhand	18	103983	94008	9975	Aug, 11
25	Uttar Pradesh	153	464775	411658	53117	Mar, 11
26	West Bengal	150	148628	116625	320030	June, 11
	Total	1245	3933475	3299587	633888	

Statement-II

Central Grants released to States for Fast Track Courts from 2000-01 to 2010-11

(`in lakh)

	Central Grant released by Department of Justice								
SI. No.	Name of the state	Released from 2000-01 to 2004-05*	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	Grand Total
1	Andhra Pradesh	2250.00	550.50	412.80	412.80	142.40	_	1096.00	4864.50
2	Arunachal Pradesh	52.69	19.20	14.40	14.40	14.40	14.40	14.40	143.89
3	Assam	530.10	128.00	96.00	96.00	91.20	96.00	96.00	1133.30
4	Bihar	4766.40	960.30	720.00	720.00	720.00	720.00	720.00	9326.70
5	Chhattisgarh	791.10	198.40	129.60	129.60	148.80	148.80	129.60	1675.90
6	Goa	125.10	32.00	24.00	24.00	19.20	14.40	24.00	262.70
7	Gujarat	3226.68	1062.80	1355.90	571 <b>.</b> 20	580.80	-	777.60	7574.98
8	Haryana	422.31	102.40	33.60	67.20	38.40	76.80	67.20	807.90
9	Himachal Pradesh	108.59	57.60	43.57	0	38.40	43.20	43.20	334.56
10	J <b>&amp;</b> K	300.60	-	-	-	-	-	-	300.60
11	Jharkhand	2319.30	569.80	226.00	190.17	249.60	196.80	192.00	3943.67
12	Karnataka	2431.80	595.40	610.80	230.40	182.40	446.40	441.60	4938.80

13	Kerala	815.25	198.40	148.80	148.80	148.80	148.80	148.80	1757.65
14	Madhya Pradesh	2223.90	422.50	215.40	259.80	312.00	316.80	316.80	4067.20
15	Maharashtra	4352.40	1197.20	1101.60	782.40	417.60	412.80	537.60	8801.60
16	Manipur	90.00	12.80	9.60	9.60.	9.60	9.60	9.60	150.80
17	Meghalaya	90.00	19.20	14.40	0	28.80	-	28.80	181.20
18	Mizoram	90.00	19.20	17.68	14.40	14.40	14.40	14.40	184.48
19	Nagaland	54.90	12.80	18.18	9.60	9.60	9.60	9.60	124.28
20	Orissa	1866.60	262.40	196.80	158.40	158.40	168.00	168.00	2978.60
21	Punjab	746.10	115.20	48.00	51.20	0	163.20	81.60	1205.30
22	Rajasthan	2238.05	531.40	753.64	398.40	398.40	398.40	398.40	5116.69
23	Sikkim	29.70	-	-	-	-	-	-	29.70
24	Tamil Nadu	1151.90	313.70	235.20	235.20	0	470.40	235.20	2641.60
25	Tripura	73.80	19.20	3.80	0	0	11.56	0	108.36
26	Uttar Pradesh	6319.80	288.00	3075.69	495.52	1161.60	1161.60	1094.40	13596.61
27	Uttarakhand	1173.60	1549.80	216.00	129.60	0	-	99.62	3168.62
28	West Bengal	3972.60	761.80	571 <b>.</b> 20	7590.40				
	TOTAL	42613.27	10000.00	10292.66	5719.89	5456.00	5613.16	7315.62	87010.60

<sup>\*</sup>Grants released to the States from 2000-01 to 2004-2005 by Ministry of Finance